

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 174 OF 2009
[Arising out of SLP(Crl) No(s).3173/2006]

SURENDRA KUMAR BHATIA

Appellant(s)

VERSUS

KANHAIYA LAL & ORS.

Respondent(s)

WITH
CRL.A. NO. 175 OF 2009
(Arising out of SLP(Crl) 6213/2006)

Date: 30/01/2009 This matter was called on for judgment today.

For Petitioner(s)

Mr. B.D. Sharma, Adv.

Mr. Ajay Choudhary, Adv.

For Respondent(s)

M/s. Parekh & Co., Adv.

Mr. P.D. Sharma, Adv.

Mr. Aruneshwar Gupta, Adv.

Hon'ble Mr. Justice R.V. Raveendran pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice J.M. Panchal.

Leave granted.

Appeals are allowed in part in terms of the signed order.

(Ravi P. Verma)

(S.S.R. Krishna)

Court Master

Court Master

[Signed non-reportable judgment is placed on the file]